

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.98/66/HDB/2017
NAME OF THE COMPANY	TSI Business Parks (Hyderabad) Pvt Ltd
NAME OF THE PETITIONER(S)	TSI Business Parks (Hyderabad) Pvt Ltd
NAME OF THE RESPONDENT(S)	
UNDER SECTION	66

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K Vivek Reddy		vivekreddy@vnlc.in 9704555502	K Vivek Reddy
M. Ashwin Reddy		—	Az

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr. K. Vivek Reddy & Mr. M. Ashwin Reddy, learned counsels for the petitioner. Has undertaking to submit the latest balance sheet, annual reports, applicability of RBI guidelines etc., on or before 16.10.2017. Post the case on 20.10.2017.

Member (Technical)

Member (Judicial)